

GOVERNMENT OF JAMMU AND KASHMIR
HOME DEPARTMENT
Civil Secretariat, Jammu/Srinagar

NOTIFICATION,

Jammu, the 4th March, 2021

S.O. 74 .-In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India, the Lieutenant Governor, Union territory of Jammu & Kashmir hereby makes the following rules, namely:-

1. Short title, Commencement and application.-(1) These rules may be called Jammu and Kashmir Forensic Science Laboratory (Subordinate) Service Recruitment Rules, 2021.

(2) These Rules shall come into force from the date of their publication in the Government Gazette.

2. Definitions. – (1) In these rules, unless the context otherwise requires:-

- (a) **“Administrative Department”** means the Department of the Government, in the Civil Secretariat holding the Administrative charge of the service;
- (b) **“Board”** means the Jammu and Kashmir Service Selection Board;
- (c) **“Cadre”** means the cadre of the Service;
- (d) **“Government”** means the Government of Union territory of Jammu and Kashmir;
- (e) **“Head of the Department”** means the Major Head of the Department holding the Administrative control of the organisation;
- (f) **“Member of the Service”** means a person appointed to a post in the service under the provisions of these rules or the rules superseded;
- (g) **“Post”** means a permanent post in the pay level sanctioned by the competent authority;
- (h) **“Rules”** means the Jammu and Kashmir Forensic Science Laboratory (Subordinate) Service Recruitment Rules;
- (i) **“Schedule”** means the Schedule(s) annexed to these rules;
- (j) **“Service”** means the Jammu and Kashmir Forensic Science Laboratory (Subordinate) Service;

(k) “**Union territory**” means Union territory of Jammu and Kashmir; and

2. Words and expressions used in these rules but not defined shall have the same meaning as assigned to them in the Jammu and Kashmir Civil Services (Classification, Control and Appeal) Rules, 1956 and the Jammu and Kashmir Civil Services Regulations, 1956.

3. **Constitution of Service.**-(1) From the date of commencement of these rules, there shall be constituted the “Jammu and Kashmir Forensic Science Laboratory (Subordinate) Service”.

(2) The Government may, at the commencement of these rules appoint to the service any person who at the commencement of these rules, is holding in substantive capacity any post included in the cadre of this service:

Provided that for the purpose of the initial constitution of the Service, a person holding any post included in the cadre of the Service in its sanctioned scale of pay, in substantive capacity to which he was appointed by the competent authority under rules, either by direct recruitment or by promotion shall be deemed to have been appointed to the Service under these rules if he is fully qualified to hold the post under these rules.

Explanation:-The word ‘*holding*’ means a person holding a post included in the cadre of the Jammu and Kashmir Forensic Science Laboratory (Subordinate) Service in its sanctioned scale of pay on regular basis under orders of the competent authority and will not include the persons holding a post on ex-cadre/deputation basis or on adhoc basis or as a stop-gap arrangement.

4. **Strength and Composition of the Service.**-(1) The authorised permanent and temporary strength of the cadre and the nature of the posts included therein shall be determined by the Government from time to time and shall, at the initial Constitution of the Service under these Rules, be such as specified in the Schedule-I annexed to these rules:

Provided that the post of Assistant Scientific Officer, Finger Prints, Assistant Scientific Officer, Lie Detection and Junior Photographer, indicated in Schedule-I annexed with these rules shall remain part of the cadre till the post(s) are held by the incumbents and shall cease to exist from the date the posts fall vacant due to superannuation, voluntary retirement, promotion or otherwise.

Provided further that the Government may create temporary posts in the cadre of the service for specified period as may be considered necessary from time to time.

(2) The Government shall, after the interval of every five years or at such other intervals, as may be deemed appropriate, re-examine the strength and composition of cadre of the Service and make such alterations therein as it deems fit.

5. Qualification and Method of recruitment:- (1) No person shall be eligible for appointment or promotion to any post in any class, category or grade in the service unless he/she possesses the qualification as laid down in Schedule-II annexed to these Rules and fulfils other eligibility conditions of the recruitment as provided in the rules and orders for the time being in force.

(2) **Appointment to the service shall be made.-**

- (a) By direct recruitment; or
- (b) By promotion; or
- (c) By deputation; or
- (d) Partly by (a) and partly by (b) in the ratio and the manner, as mentioned against each post in Schedule-II:

Provided that all the posts under direct recruitment shall be filled through the Board as per the rules/orders of the Government issued for the purpose.

Provided further, that all posts to be filled by promotion shall be filled through Departmental Promotion Committee (DPC).

(3) The Department shall refer vacancies in the direct/promotion quota to the Board and Departmental Promotion Committee, as the case may be, in terms of SRO 166 dated 14-06-2005.

6. Probation.-(1) Persons appointed to the service through direct recruitment shall be governed by the Jammu & Kashmir Probationer (Condition of Service, Pay and Allowances) and Fixation of Tenure Rules, 2020 and in all other cases under the provisions of Jammu and Kashmir Civil Services(Classification, Control and Appeal Rules), 1956.

(2) The pay of person appointed to the Service through direct recruitment shall be regulated in terms of the Jammu and Kashmir Probationer (Condition of Service, Pay

and Allowances) and Fixation of Tenure Rules, 2020 and in all other cases under the Provisions of Jammu and Kashmir Civil Services Regulations or General Rules as notified from time to time.

7. Reservation in appointment:- While making appointments either by promotion or by direct recruitment, reservation shall be provided to the eligible categories in accordance with the provisions of Jammu and Kashmir Reservation Act, 2004 and the rules and orders, as in force.

8. Training and Departmental Examination.- Persons appointed to the service shall be required to undergo such training from time to time during the course of probation and to pass such departmental examination(s) as the Government may prescribe:

Provided that the Government may exempt, either wholly or partly, from such training or departmental examination(s) persons who have passed a departmental examination or undergone training declared by Government to be equivalent to a Departmental examination or training prescribed under these rules.

9. Eligibility of Government servants for direct recruitment.- A person already in the Government service may apply through proper channel for direct recruitment against a vacant post in any particular class or category in the service, if he/she possesses the educational and other qualifications prescribed for recruitment to such class or category of posts. The upper age limit of such Government servants shall be as provided in the general rules:

Provided that in respect of post(s) which require a higher degree of specialization and/or experience, the Government may prescribe higher upper age limit.

10. Maintenance of seniority lists:- Seniority of the members of the Service shall be regulated under the Jammu and Kashmir Civil Services (Classification, Control and Appeal) Rules, 1956. The Head of the Department shall maintain an up-to-date and final seniority list of the members of the Service.

11. Residuary matters:- In regard to matters not specifically covered by these rules, the members of the Service shall be governed by the rules/regulations and orders applicable to the Civil Service of Union territory of Jammu and Kashmir in general.

12. Interpretation:- If any question arises relating to the interpretation of these rules, the decision of the Administrative Department shall be final and binding.

13. Repeal and Savings.- (1) All rules corresponding to these rules and in force immediately before the commencement of these rules are hereby repealed.

(2) Notwithstanding such repeal, any appointment or order made or action taken under the rules so repealed shall be deemed to have been made or taken under these rules.

By order of the Government of Jammu and Kashmir.

(Sd/-)

(Shaleen Kabra)IAS
Principal Secretary to Government
Home Department

No:-Home/FSL/31/2018

Dated:- 04-03-2021

Copy to:-

1. Ld. Advocate General, J&K.
2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
3. Joint Secretary, MHA, GOI, New Delhi.
4. Director General of Police, J&K, Jammu.
5. Divisional Commissioner, Jammu/Kashmir.
6. Director Anti Corruption Bureau, J&K.
7. Commissioner/Secretary to the Government, General Administration Department.
8. Secretary to the Government, ARI & Trainings Department.
9. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
10. Chairman, J&K, Service Selection Board.
11. Director Forensic Science Laboratory, J&K.
12. Director Information, J&K.
13. Director Archives, Archaeology and Museums.
14. Private Secretary to the Advisor(s) (F)/(B)/(BK) for information of the Hon'ble Advisors.
15. Private Secretary to the Chief Secretary for information of the Chief Secretary.
16. Private Secretary to the Principal Secretary to Government, Home Department.
17. General Manager, Government Press, Jammu, for publication in the extraordinary issue of the Government Gazette.
18. I/C Web site.


04/03/2021
(Parveen Kumar) KAS

Additional Secretary to the Government

Schedule-1 to S.O 74 dated 04-03-2021

S. No.	Designation of the Post	Pay- Level	No. of Posts
01.	Assistant Scientific Officer, Narcotics.	Level 6-E (35900-113500)	04
02.	Assistant Scientific Officer Chemistry & Toxicology	Level 6-E (35900-113500)	08
03.	Assistant Scientific Officer (DNA)	Level 6-E (35900-113500)	02
04.	Assistant Scientific Officer Biology/Serology	Level 6-E (35900-113500)	04
05.	Assistant Scientific Officer Physics	Level 6-E (35900-113500)	04
06.	Assistant Scientific Officer Ballistics	Level 6-E (35900-113500)	04
07.	Assistant Scientific Officer Documents	Level 6-E (35900-113500)	04
08.	Assistant Scientific Officer Cyber Forensic	Level 6-E (35900-113500)	04
09.	Assistant Scientific Officer Finger Prints *	Level 6-E (35900-113500)	01
10.	Assistant Scientific Officer Lie Detection*	Level 6-E (35900-113500)	01
11.	Assistant Scientific Officer Photography*	Level 6-E (35900-113500)	01
12.	Lab. Technician	Level 5 (29200-92300)	22
13.	Head Investigator Crime Scene	Level 5 (29200-92300)	20
14.	Lab Assistant	Level 4 (25500-81100)	38
15.	Junior Photographer *	Level 4 (25500-81100)	03
16.	Gas Mechanic	Level 4 (25500-81100)	02
17.	Crime Scene Investigator	Level 4 (25500-81100)	20
18.	Crime Scene Assistant	Level-2 (19900-63200)	20
19.	Lab Attendants	S L-2 (15900-50400)	60
20.	Section Officer	Level-7 (44900-142400)	01
21.	Assistant Accounts Officer	Level-7 (44900-142400)	01
22.	PA/Junior Stenographer	Level-6B (35600-112800)	01
23.	Head Assistant	Level-6B (35600-112800)	02
24.	Sr. Store Keeper	Level-6 (35400-112400)	01
25.	Accounts Assistant	Level-5 (29200-92300)	01
26.	Sr. Assistant	Level-5 (29200-92300)	03

L

27.	Junior Assistant	Level-4 (25500-81100)	08
28.	Junior Store Keeper	Level-4 (25500-81100)	01
29.	Driver	Level-2 (19900-63200)	05
30.	Orderly	SL-1 (14800-47100)	06
31.	Chowkidar	SL-1 (14800-47100)	02
32.	Sweeper/Safaiwala	SL-1 (14800-47100)	04

Note:- * The Post of ASO Finger prints, ASO Lie Detection and Junior photographer shall remain part of the cadre till the post is held by incumbent and shall cease to exist from the date the post falls vacant due to superannuation, voluntary retirement, promotion or otherwise. ASO Photography shall be a transitory post and shall cease to exist after promotion of the incumbent, if any or filling up by promotion from the diminishing cadre of Junior Photographers.

✓

Schedule-II to S.O 74 dated 04-03-2021

Class	Category.	Pay- Level	Designation.	Minimum Qualification of Direct Recruitment	Method of Recruitment
I	A	L6-E(35900-113500)	Assistant Scientific Officer, Narcotics	Masters Degree in Chemistry/ Bio-Chemistry/ Pharmacology/ Forensic Science with minimum 50% marks from any university recognized by the UGC.	<p>i. 75% by direct recruitment.</p> <p>ii. 25% by promotion from Class-II, Category-A with 05 years substantive service in that category from Medical stream.</p> <p>In case of non availability of eligible candidates either under direct recruitment quota, or promotion quota, the posts shall be filled by deputation of the persons serving in any Govt. Department possessing equivalent qualification and fulfilling such other conditions as stipulated by the Govt.</p>
	B	L6-E(35900-113500)	Assistant Scientific Officer (Chemistry & Toxicology)	Masters Degree in Chemistry/ Bio-Chemistry/ Pharmacology/ Forensic Science with minimum 50% marks from any university recognized by the UGC.	<p>i. 75% by direct recruitment.</p> <p>ii. 25% by promotion from Class-II, Category-A with 05 years substantive service in that category from Medical stream.</p> <p>In case of non availability of eligible candidates either under direct recruitment quota, or promotion quota, the posts shall be filled by deputation of the persons serving in any Govt. Department possessing equivalent qualification and fulfilling such other conditions as stipulated by the Govt.</p>
	C	L6-E(35900-113500)	Assistant Scientific Officer (DNA)	Masters Degree in Zoology / Botany/ Microbiology/Bio-Technology/Bio-Chemistry /Life Sciences /Genetics/ Molecular Biology/ Forensic Science with minimum 50% marks from any university recognized by the UGC.	<p>i. 50% by direct recruitment.</p> <p>ii. 50% by promotion from Class-II, Category-A with 05 years substantive service in that category from Medical stream.</p> <p>In case of non availability of eligible candidates either under direct recruitment quota, or promotion quota, the posts shall be filled by deputation of the persons serving in any Govt. Department possessing equivalent qualification and fulfilling such other conditions as stipulated by the Govt.</p>
	D	L6-E(35900-113500)	Assistant Scientific Officer Biology/ Serology	Masters Degree in Zoology / Botany/ Microbiology/Bio-Technology/Bio-Chemistry /Life Sciences /Genetics/ Molecular Biology/ Forensic Science with minimum 50% marks from any university recognized by the UGC.	<p>i. 75% by direct recruitment.</p> <p>ii. 25% by promotion from Class-II, Category-A with 05 years substantive service in that category in that category from Medical stream</p> <p>In case of non availability of eligible candidates either under direct recruitment quota, or promotion quota, the posts shall be filled by deputation of the persons serving in any Govt. Department possessing equivalent qualification and</p>

2

					fulfilling such other conditions as stipulated by the Govt.
	E	L6-E(35900-113500)	Assistant Scientific Officer (Physics)	Masters Degree in Physics/ Applied Physics/Bio Physics/ Electronics/Forensic Science with minimum 50% marks from any university recognized by the UGC.	<p>i. 75% by direct recruitment.</p> <p>ii. 25% by promotion from Class-II, Category-A with 05 years substantive service in that category from Non-Medical stream</p> <p>In case of non availability of eligible candidates either under direct recruitment quota, or promotion quota, the posts shall be filled by deputation of the persons serving in any Govt. Department possessing equivalent qualification and fulfilling such other conditions as stipulated by the Govt.</p>
	F	L6-E(35900-113500)	Assistant Scientific Officer (Ballistics)	Masters Degree in Physics/ Mathematics/Applied Mathematics/Forensic Science with minimum 50% marks from any university recognized by the UGC.	<p>i. 75% by direct recruitment.</p> <p>ii. 25% by promotion from Class-II, Category-A with 05 years substantive service in that category from Non-Medical stream</p> <p>In case of non availability of eligible candidates either under direct recruitment quota, or promotion quota, the posts shall be filled by deputation of the persons serving in any Govt. Department possessing equivalent qualification and fulfilling such other conditions as stipulated by the Govt.</p>
	G	L6-E(35900-113500)	Assistant Scientific Officer (Documents)	Masters Degree in Physics/ Chemistry/Computer Science / Forensic Science with minimum 50% marks from any university recognized by the UGC.	<p>i. 75% by direct recruitment.</p> <p>ii. 25% by promotion from Class-II, Category-A with 05 years substantive service in that category from Non-Medical stream</p> <p>In case of non availability of eligible candidates either under direct recruitment quota, or promotion quota, the posts shall be filled by deputation of the persons serving in any Govt. Department possessing equivalent qualification and fulfilling such other conditions as stipulated by the Govt.</p>
	H	L6-E(35900-113500)	Assistant Scientific Officer (Cyber Forensic)	Masters Degree in Physics/ Electronics /IT/Computer Science/ Forensic Science with minimum 50% marks from any university recognized by the UGC.	<p>i. 75% by direct recruitment.</p> <p>ii. 25% by promotion from Class-II, Category-A with 05 years substantive service in that category from Non-Medical stream</p> <p>In case of non availability of eligible candidates either under direct recruitment quota, or promotion quota, the posts shall be filled by deputation of the persons serving in any</p>

2

					Govt. Department possessing equivalent qualification and fulfilling such other conditions as stipulated by the Govt.
	I	L6-E(35900-113500)	Assistant Scientific Officer (Fingerprints)	M.Sc Forensic Science with specialization in Fingerprints from any recognized University.	The post of Assistant Scientific Officer (Fingerprints) shall remain part of the cadre till the post is held by the incumbent and shall cease to exist from the date the post falls vacant due to superannuation, voluntary retirement, and promotion or otherwise.
	J	L6-E(35900-113500)	Assistant Scientific Officer (Photography)	---	100% by promotion from Class-III Category-A with 08, years substantive service in that category.
II	A	L5-(29200-92300)	Lab. Technician	---	100% by promotion from Class-III Category-B having minimum 05, years substantive service in that category in the ratio of 50:50 from the Medical and non-Medical stream. In case of non availability of eligible candidates under promotion quota, the posts shall be filled by deputation of the persons serving in any Govt. Department possessing equivalent qualification and fulfilling such other conditions as stipulated by the Govt.
	B	L5-(29200-92300)	Head Investigator Crime Scene	---	By deputation from Police, CAPF, other central/UT Government Departments possessing B.Sc. qualification and fulfilling such other conditions as may be stipulated by the Govt.
III	A	L4-(25500-81100)	Jr. Photographer	B.Sc. from recognized university with diploma in photography from recognized institute	The post of Jr. Photographer shall remain part of the cadre till the post is held by the incumbent and shall cease to exist from the date the post falls vacant due to superannuation, voluntary retirement, and promotion or otherwise.
	B	L4-(25500-81100)	Lab. Assistant	Having Bachelors Degree in Forensic Science OR Having Bachelor degree in Medical subjects or any of the following subjects from the University recognized by UGC. Molecular Biology/ Biochemistry/ Microbiology/	i. 75% by direct recruitment in the ratio of 50:50 from Medical and Non-Medical stream. ii. 25% by promotion from Class-V, from amongst the Lab. Attendants with 05 years substantive service in that class and having B.Sc. degree in any one of the subjects indicated in column- V in the ratio of 50:50 from Medical and Non-Medical stream.

2

				<p>Biotechnology/ Genetics.</p> <p>OR</p> <p>Having Bachelor degree in Non-Medical subject or in any of the following subjects from the University recognized by UGC.</p> <p>Electronics\Computer Science/IT</p> <p>Provided that not more than four candidates shall be selected having Electronics/Computer Science/ IT as one of the subjects.</p>	
	C	L4-(25500-81100)	Gas Mechanic	Minimum Matric Maximum 10+2 with Diploma in Electrical stream from ITI.	100% by direct recruitment
	D	L4-(25500-81100)	Crime Scene Investigator	---	By deputation from Police, CAPF, other central/UT Government Departments possessing B.Sc. qualification and fulfilling such other conditions as may be stipulated by the Govt.
IV		L2-(19900-63200)	Crime Scene Assistant	---	By deputation from Police, CAPF, other central/UT Government Departments possessing B.Sc. qualification and fulfilling such other conditions as may be stipulated by the Govt.
V		SL2(15900—50400)	Lab. Attendant	10+2 with science having Maths or Biology as one of the subjects from any recognized board of School Education.	100% by direct recruitment. Provided that the candidate shall be allocated different streams on the basis of their qualification.
Ministerial Cadre					
I	A	L7-(44900-142400)	Section Officer	---	100% by promotion from Class-II Category B with 3 years of service in that category.

L

	B	L7-(44900-142400)	Assistant Accounts Officer	---	By deputation from J&K Accounts (Subordinate) Service.
II	A	L6-B-(35600-112800)	P.A. to Director/Jr. Stenographer	---	By deputation from GAD.
	B	L6-B-(35600-112800)	Head Assistant	---	By promotion from Class-IV Category-B having at least 3 years service and having passed Secretariat Assistant Examination. Provided that 25% of the post to be filled in a calendar year shall be earmarked for promotion of those Senior Assistants who have not qualified the Secretariat Assistant Examination but have crossed the age of 50 years as on January of the year in which such promotions are being considered. Provided further that a Senior Assistant who has qualified the Secretariat Assistants Examination during his period of probation as Junior Assistant shall not be required to qualify the said examination again.
III	A	L6-(35400-112400)	Sr. Store Keeper	---	By promotion from Class-V Category-B having at least 3 years substantive service in that category.
IV	A	L5-(29200-92300)	Accounts Assistant	---	By deputation from J&K Accounts (Subordinate) services.
	B	L5-(29200-92300)	Sr. Assistant	---	By promotion from Class-V Category-A having at least 3 years substantive service in that category.
V	A	L4-(25500-81100)	Jr. Assistant	i. Graduation from any recognized university with knowledge of type writing having not less than 35 words speed per minute in type writing on key board. ii. Six months certificate course in computer application from recognized institute.	i. 75% by direct recruitment. ii. 25% by promotion from Class-VII, Category-A & B possessing Matric qualification and having at least 03 years substantive service as such, who qualify computer type test requiring a minimum speed of 25 words per minute. Provided that a person appointed by the Direct Recruitment or by promotion shall undergo and qualify the Secretariat Assistants Examination /Training during the period of probation.
	B	L4-(25500-81100)	Jr. Store Keeper	i. Graduation from any university recognized by UGC.	100% by direct recruitment.

2

				ii. Six months certificate course in computer application from recognized institute.	
VI	A	L2-(19900-63200)	Driver.	Minimum Matric. Maximum 10+2 having valid HGV/PSV driving license.	100% by direct recruitment.
VII	A	SLI-(14800-47100)	Orderly	Minimum Matric. and Maximum 10+2 from a recognized board./ Institute.	100% by direct recruitment.
	B	SLI-(14800-47100)	Chowkidar	Minimum Matric. and Maximum 10+2 from a recognized board./ Institute.	100% by direct recruitment.
	C	SLI-(14800-47100)	Sweeper/ Safaiwala	Minimum Matric. and Maximum 10+2 from a recognized board./ Institute.	100% by direct recruitment.

2